

SLP(Crl.)... 10236 OF 2002

ITEM No.22

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)...../2002
CRL.M.P.10236/2002
(From the judgement and order dated 17/05/2002 in CRLA 247/86
of The HIGH COURT OF M.P AT GWALIOR)

SHRIDHAR & ANR.

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

(For c/delay in refiling SLP and office report)

Date : 10/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr. R.C. Gubrele,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Further time to file proof of surrender is sought
for. Call after four weeks.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master